

OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE, KULGAM

ORDER

No. 28

DATED 15.04.2020

Pursuant to the circular issued by the Hon'ble High Court of J & K vide No. 1575/GS dated 14-03-2020, the order issued by this office earlier Order **No. 27 Dated 26.03.2020** shall remain in force till 3rd of May 2020, with the following changes:

1. Mr. Mudasir Farooq Munsiff/JMIC Kulgam is authorized to take up the exceptionally urgent Civil/Criminal matters from his official Residence. However the hearing shall be on the virtual mode only.

2. Any court staff in distress need or difficulty of any kind shall seek the assistance from the Designated Judicial Officer Mr. Mudasir Farooq Munsiff Kulgam whose contact details are as under:
9797120100/9419170679.
E mail id: muda36farooq@gmail.com

Sd/
Principal District & Sessions Judge
Kulgam